

relevance to this question. We may deal with each other on any question or not according to circumstances.

Shri Jaipal Singh: May I know why the hon. Member from Jubbulpore who did go to New Zealand, did not remain there?

Mr. Speaker: Next question.

श्री भक्त बर्षान : अभी हाल में न्यूजीलैंड के प्रधान मंत्री भारत आए थे। क्या उनके साथ वहां रहने वाले भारतीयों की समस्याओं के सम्बन्ध में परामर्श हुआ और क्या उन्होंने आश्वासन दिया है कि उनकी हालत दुस्त की जायगी ?

श्री जवाहरलाल नेहरू : किस बात का आश्वासन ?

श्री भक्त बर्षान : क्या उन्होंने न्यूजीलैंड में रहने वाले भारतीयों की स्थिति में सुधार करने के सम्बन्ध में कोई आशा दिलाई है ?

श्री जवाहरलाल नेहरू : भारतीयों की स्थिति वहां बहुत अच्छी है। आश्वासन किस बात का दिलायें वह ?

Mr. Speaker: He has already said that they are maintaining high standards.

Industrial Training in Delhi

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*1544. { **Shrimati Ila Palchoudhuri:**
Shri S. M. Banerjee:
Shri Tangamani:
Shri Prabhat Kar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a scheme for enlarging the scope for industrial training in Delhi has been finalised by the Government of India; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) Yes,

(b) Under the scheme for the expansion of facilities for industrial training under the Second Five Year Plan, sanction has been issued for an additional 192 seats at the Industrial Training Institute, Pusa, New Delhi. Proposal for twentyfour more seats to be provided in Delhi is being awaited from the Delhi Administration.

In addition, sanction has also been accorded for the introduction of 100 seats for the training of Industrial Workers in Evening Classes in Delhi.

Shrimati Ila Palchoudhuri: When will the work of re-organising the six work-cum-training centres taken over from the Rehabilitation Ministry, be completed?

Shri L. N. Mishra: We have recently taken them over from the Rehabilitation Ministry.

Mr. Speaker: The Questions are all over.

There are five minutes more. Members who are absent: I will call them again. **Shri Nardeo Snatak,** **Shri Tangamani,** **Shri Ajit Singh Sarhadi,** **Shri T. B. Vittal Rao,** **Shri Halder,** **Shri Nagi Reddy,** **Shri N. R. Munisamy,** **Shri S. M. Banerjee.**

Shri Panigrahi: Can we have an answer, Sir?

Mr. Speaker: No. Hon. Members are not present. It becomes a premium on their absence.

Shri Ranga: 1534, Sir.

Mr. Speaker: No.

Shri N. G. Goray rose—

Mr. Speaker: I won't allow any question which stands in the name of any other hon. Member because, whether they are present or absent here, they get an opportunity to have their question answered on the floor of the House. They have not cared to authorise another Member to put the question on their behalf. I have given this indulgence too often. Hereafter I won't give it. Now, the

House will proceed with the other work. It is easy to send a chit authorising other Members to put the questions.

WRITTEN ANSWERS TO QUESTIONS

आकाशवाणी में नये कलाकार

*१५२३. श्री नरदेव स्तलक : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी के विभिन्न कार्यक्रमों में नई प्रतिभागियों को लाने के लिये क्या प्रयत्न किये गये हैं ; और

(ख) इस विषय में गैर-सरकारी संस्थाओं, समाचार-पत्रों तथा पत्र-पत्रिकाओं से कहाँ तक लाभ उठाया गया है ?

सूचना और प्रसारण मंत्री (डा० केश-कर) : (क) और (ख). एक विवरण सभा की मेज पर रखा जा रहा है। [देखिये परिशिष्ट ७, अनुबन्ध संख्या २]

Core of the Second Five Year Plan

*1528. Shri Tangamani: Will the Minister of Planning be pleased to lay on the Table a statement showing:

(a) whether Neiveli Thermal Station, Neiveli Fertiliser Factory and Neiveli Briquette plant are included in the core of the Plan;

(b) if not, whether they will be completed during the Plan period;

(c) what progress has been made so far; and

(d) the amount allotted to each for the year 1958-59?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (d). A statement is laid on the table of the Lok Sabha. [See Appendix VII, annexure No. 3].

Unauthorised Refugee Occupants

*1529. Shri Ajit Singh Sarhadi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that an announcement was made on the 9th March, 1958 at Ambala that the possession by the unauthorised refugee occupants of evacuee property before December 31, 1955 would be regularised on the condition that all dues are paid; and

(b) if so, whether this concession will apply throughout the Punjab?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Yes.

Singareni Colliery Workers' Union, Kothagudium

*1531. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether any decision has since been taken on the application of Singareni Colliery Workers' Union, Kothagudium, Andhra Pradesh for reference to an Industrial Tribunal, the introduction of gratuity scheme and grant of conveyance allowance to the employees of Singareni Collieries Company Ltd.; and

(b) if so, the nature of the decision arrived at?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). No. The Conciliation Officer has reported that an amicable settlement could not be effected. His report was received in the Ministry on the 31st March 1958 and is under consideration.

Match Factories Association of South India

*1532. Shri Halder: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Match Factories Association of South India has decided to close down 75 factories;